

National Company Law Appellate Tribunal, New Delhi
Contempt Case (AT) No. 25 of 2020 in Company Appeal (AT) (Ins) No.
279 of 2020

IN THE MATTER OF:

Madhu Khandelwal & Anr.

...Appellants

Vs.

Sartaj Ali & Ors.

...Respondents

Present:

**For Appellants: Mr. Arjun Asthana and Mr. Anjuman Tripathy,
Advocates.**

For Respondents: Mr. Vinod Chaurasia, Advocate.

ORDER

(Through Virtual Mode)

21.09.2020: Mr. Vinod Chaurasia, Learned Counsel for the Respondent seeks time to file Vakalatnama along with Reply to the Notice, permitted to file the same within two weeks.

Let the Appeal be fixed on **8th October, 2020.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**